## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

Appeal No. 134/2017

IN THE MATTER OF:

Code Technical India Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs

**Registrar of Companies** 

RESPONDENT

SECTION:

**Under Section 252(1)** 

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):-

## **ORDER**

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 16.02.2018.

(M. M. KUMAR) PRESIDENT

(DEEPA KRISHAN) HON'BLE MEMBER